

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 26.04.2013**

OA No. 333/2013

Mr. Surendra Singh, proxy counsel for  
Mr. M.S. Gupta, counsel for applicant.  
Mr. Ashish Kumar, advocate, as Caveator on behalf of the  
official respondents.

Heard. O.A. is disposed of by a separate order on the  
separate sheets for the reasons recorded therein.

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat